

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2488  
ANSWERED ON:07.12.2012  
FOREIGN FIRMS LEAVING THE COUNTRY  
Jagannath Dr. M.

**Will the Minister of FINANCE be pleased to state:**

(a) the names of foreign firms that have left the country since the beginning of this year due to inclement policy environment and lack of investment avenues; and

(b) the steps the Government proposes to shore up India's image in this regard?

**Answer**

Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) and (b): The Government does not maintain such data.

Foreign Direct Investment (FDI) policy is reviewed on an ongoing basis, with a view to making it more investor friendly. Government has put in place an investor-friendly policy, under which FDI upto 100% is permitted, under the automatic route, in most sectors / activities. Significant changes have been made in the FDI policy regime in the recent times, to ensure that India remains increasingly attractive and investor-friendly.

Government plays an active role in investment promotion through dissemination of information on the investment climate and opportunities in India and coordinates with apex industry associations, such as Federation of Indian Chambers of Commerce and Industry (FICCI), Confederation of Indian Industry (CII) and Associated Chambers of Commerce and Industry of India (ASSOCHAM) in this regard. International Cooperation for industrial partnerships is solicited through bilateral and multilateral arrangements.

The Government has also set up Invest India, a joint venture company between the Department of Industrial Policy & Promotion and FICCI, as a not-for-profit, single window facilitator, for prospective overseas investors.